

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No.53 of 2012**

**Dated: 7<sup>th</sup> November, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Llyods Metal Energy Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. M.G. Ramachandran  
Mr. Abhishek Khare  
Mr. Prashant Puri for Company

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan for R-1  
Mr. Abhishek Mitra for MSEDCL

**ORDER**

Post the matter for hearing on **5.12.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ak/sm